

**THE HON'BLE THE CHIEF JUSTICE SATISH CHANDRA SHARMA**

**AND**

**THE HON'BLE SRI JUSTICE A.RAJASHEKER REDDY**

**W.P(PIL).No.291 of 2020**

**ORDER:** *(Per the Hon'ble the Chief Justice Satish Chandra Sharma)*

Sri N. Praveen Reddy, learned Standing Counsel for the High Court, has informed this court that the Full Court has already taken a decision to use only A4 size paper back-to-back and the consequential notification as well as amendment is going to be issued very soon.

In the light of the statement made by the learned Standing Counsel, the present Writ Petition (Public Interest Litigation) stands disposed of with a direction to the High Court to issue necessary notification, as expeditiously as possible, preferably within thirty days from today.

Pending miscellaneous applications, if any, shall stand closed.

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**SATISH CHANDRA SHARMA, CJ**

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**A.RAJASHEKER REDDY, J**

16.11.2021  
JSU